

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 977.
TO BE ANSWERED ON MONDAY, THE 17TH DECEMBER, 2018.**

SALT DEPARTMENT LAND

977. DR. KIRIT SOMAIYA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Ministry has received any proposal from Government of Maharashtra for handing over some pieces of salt department lands at Mumbai to Municipal Corporation of Greater Mumbai for public purposes;
- (b) if so, the details thereof along with the status of process of handing over the requisite lands; and
- (c) the time by which the land would be handed over to State Government/ MCGM for public purposes?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a): Yes, Madam.
- (b): One proposal from the Revenue and Forests Department, Government of Maharashtra has been received regarding transfer of 80.98 acres of salt pan land under Sy No. 1319 (pt.) in village-Mulund, Taluka-Kurla, District-Mumbai Suburban District, Maharashtra to Municipal Corporation of Greater Mumbai (MCGM) for "Dumping of Refuse, Solid Waste Treatment Plant and Allied Processes". The land requested for transfer by the Government of Maharashtra is under litigation with regard to ownership issue, interim order of Hon'ble High Court, Bombay restraining all parties from creating third party rights on the said land. Further, the said land was also approved for transfer to the Ministry of Urban Development (now Ministry of Housing and Urban Affairs-MoHUA), vide this Department's order dated 09.01.1986. However, MoHUA are yet to take possession of the said land due to litigations and encroachments.
- (c): In view of the litigation as above, no time frame can be given for handing over the said land to State Government/ MCGM.
